when extra rush could not be cleared by normal train services and even by attaching extra coaches. Even in January, 1979, it was agreed with the representative of Rashtriya Swayam Sevak Sangh that the special train would be run on full tariff rates but could not be enforced due to very little time being available. In February '80 the party was advised to fulfil the formalities well in time but did not do so and the special train was not

Written Answers

Auction of scrap materia's at railway depots

- 714. SHRI BISHAMBHAR NATH PANDE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that at all Indian Railway depots scrap material worth crores of ruDees is being sold through public auction;
- (b) if so, what is the quantity sold and the auction money realised

during the last three years year-wise; and

to Questions

(c) whether some social workers from Jhansi had made a suggestion to the Railway Minister in 1977—79 that this scrap material should be used in the Railway workshops for producing necessary parts like cast iron sleepers etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF **RAILWAYS** (SHRI MALLIKARJUN): (a) Scrap arisings on the Railways are utilised by railway_a themselves to the maxi mum extent. The items which utilised by not, be railways and the quantities surplus left over after after maximum utilisation and meet requirements ing the of Government Public Departments and Sector Undertakings are disposed of by pub lic auction [tender.

(b)

			1977-78	1978-79	1979-80
			Quantity Value	Quantity Value	Quantity Value
Scrap .			275153 Rs 39.47 M/T Croics	281595 Rs. 55.80 M/T Crores	186763 Rs 48.62 M/T Crores
Condemned Rolling . Stock	:	:	5994 Units	4573 Units	4825 Units

(c) Yes. References were received 1 from Shri G. P. Sharma, Secretary, Citizen's Relief Committee, Jhansi in November, 1975 and June, 1977 and he was advised that only such scrap which cannot be utilised by the railways, is sold by auction.

Detachment of a bogie from 84 Dn. Delhi-Varanasi Express

- 715. DR. BHAI MAHAVIR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the Railway station authorities can cancel

any train or detach any bogie from any train and at any time;

- (b) whether it is also a fact that on 17th May, 1980, a 2nd Class two-tier bogie No. 4540 attached to 84 Dn. Delhi-Varanasi Express was detached from the train just before the train was to leave, while passengers already had their booking in the bo;le;
- (c) if so, what were the reasons for detaching the said bogie withn<j£ any prior notice; and
- (d) what action Government propose to take in such cases so as to